

BENCH-II


NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA


C.P. No. 48/1996  
I.A. No. 59/2017

Present: Hon'ble Member (J) Shri M.B Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 2<sup>nd</sup> July, 2018, 10:30 A.M

Name of the Company		Chotoo Sud -Vs- Bhagwan Finance Corporation Pvt. Ltd.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PRABHJOT SINGH ADVOCATE for Chotoo Sud   
2/7/18

(2) C. Sud C. Sud   
2/7/18

ORDER

The Ld. Counsel for the Petitioner is present.

It is submitted by the Counsels that the matter is part heard by the Division Bench and hence further hearing is to be held by the Division Bench only.

The matter is fixed for further consideration on 03-08-2018.



(MADAN B GOSAVI)  
MEMBER(JUDICIAL)